

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRIMATI LAKSHMI MENON) : (a) Yes, Sir

(b) The plan has yet to be considered by the Economic and Social Council and the U.N. General Assembly and the question of its implementation does not arise at the present stage.

CIVIL OFFICERS DEPUTED TO GOA

*250. SHRI B. D. KHOBARAGADE: Will the PRIME MINISTER be pleased to state the number of civil officers deputed to Goa for administrative purpose and to which State Cadres these officers previously belonged?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRIMATI LAKSHMI MENON) : 78 Civil Officers were deputed to Goa from the Central Government and the State of Maharashtra, Mysore, Madhya Pradesh and Gujarat. Out of these 42, officers have since returned to their original offices.

S.T.C. OFFICES IN EUROPEAN CAPITALS

*251. SHRI BIREN ROY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that State Trading Corporation has decided to open offices in some capitals of Europe;

(b) if so, what are the cities selected for opening such offices:

(c) what will be the functions of these offices; and

(d) what will be their relation with the Indian Trade Commissions that exist in those countries?

THE MINISTER OF INTERNATIONAL
TRADE IN THE MINISTRY OF COMMERCE
AND INDUSTRY (SHRI MANUBHAI SHAH) :
(a) Yes Sir.

The State Trading Corporation has decided to have its own arrangements to represent its interests in some of the European countries.

(b) So far two cities have been selected and more are under consideration.

(c) The functions of these offices will be to promote export trade of India, especially where S.T.C. itself is participating in such international trade.

(d) The relations between the Indian Trade Commissions and the S.T.C. offices will be one of very close co-ordination of the activities with reference to promotion of international trade.

EXPENDITURE ON PORTUGUESE DETAINEES

*252. SHRI J. S. PILLAI: Will the PRIME MINISTER be pleased to state the expenditure so far incurred by Government on Portuguese detainees in India?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRIMATI LAKSHMI MENON): Approximately Rupees twenty-nine lakhs.

CEYLON CITIZENSHIP TO PEOPLE OF INDIAN ORIGIN IN CEYLON

*253. SHRI J. S. PILLAI: Will the PRIME MINISTER be pleased to state the number of people of Indian origin who are residing in Ceylon for a long time and who have not so far been given citizenship of Ceylon?

THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRIMATI LAKSHMI MENON) : The number is estimated to be above 700,000.